

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 9
148(ND)/2016

IN THE MATTER OF:

Anil Kumar jain & Anr.

.... Petitioner/Applicant

v.

Vardhman Roller Flour Mills Pvt Ltd. &
ors.

.... Respondent

Order U/s. 241-242

Order delivered on 31.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Adv. A. Mishra, Adv. Sahil, Adv. Nidish Gupta
Adv. Manoj Kumar Garg
For the Respondent : Adv. Mohit Chaudhary, Adv. Prakhar Mithal
for R-1, 2, 4
Adv. Rakesh Kumar, Adv. Preeti Kashyap,
Adv. Ankit Sharma, Adv. Aman Agarwal, Adv.
Varun Pandit Adv. Rishabh Arora for R-3

ORDER

CA-409/2022, IA(CA)-322/2022, CA-485/2022

It is stated by the Ld. Counsel for the Petitioner that he has moved an application for transfer of the connected matters to Principal Bench. However, copy of that application is not served on the Respondent's Counsel. Ld. Counsel for the Petitioner undertakes to serve the same, move the transfer petition and then pursue this matter. At request, list the matter on 09.11.2023.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)